

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

75

Original

APPLICATION NO. 224 OF 2001

Applicant(s) Chand Khan

Respondent(s) VOI & OS,

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

02/01/2002

Mr. J. K. Kamshik, Counsel for applicant.

for admission / direction /
hearing on 12/02/2002

[Signature]
Court Clerk

12/2/02 Mr. B. Khan, Counsel for applicant.

heard counsel for the
applicant state that he does not
want to press this on at this stage
as he would like to file a fresh
on after the seniority list is made
available to him. The on is allowed
to be withdrawn with permission to
file afresh.

[Signature]
A. P. NAGRATH
Adm. Member

[Signature]
(O. P. GARG)
Vice Chairman

Copy of order & on
sent to respondent
Vide NO. 105 to 108
dated 20-2-2002